

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1764

ANSWERED ON:16.08.2013

ADOPTION PROCESS OF CHILDREN

Bais Shri Ramesh;Bundela Shri Jeetendra Singh;J Helen Davidson;Jakhar Shri Badri Ram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government/Central Adoption Resource Authority (CARA) has framed new guidelines in regard to the process of adoption of children;
- (b) if so, the details thereof;
- (c) whether some agencies involved in adoption of children are reportedly adopting fraudulent methods in the child adoption process;
- (d) if so, the details thereof; and
- (e) the action taken or proposed to be taken by the Government/CARA against such agencies?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Yes, Madam. Government of India has notified 'Guidelines Governing the Adoption of Children 2011' in June, 2011.

(c) to (e): As per the information received from Central Adoption Resource Authority (CARA), recently, complaints against two adoption agencies have been received from Uttar Pradesh by them. The State Government has been asked by CARA to take appropriate action.